

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 227**  
**CP-136(ND)2017**

**IN THE MATTER OF:**

**V.B. Chugh & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s Dayal Footwear Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 241-242 Comp. Act**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Priyadeep, Adv. Srivats Kaushal

**For the Respondent** : Adv. Sanidhya Kumar, Adv. Amrendra Kumar  
Singh for R-1, R-3 & R-4

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 01.10.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**